

File No. 11014/06/2021-QA-Part(1) (E 7948)
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 2nd December, 2024

NOTICE

Subject: Format of Authorization Letter for Imported Kits under RAFT Scheme

FSSAI grants approval to the Rapid Analytical Food Testing (RAFT) kits/equipment/methods for use in screening and surveillance purposes.

2. As per the RAFT Application Form, the applicants are required to submit an Authorization Letter from Principal manufacturer of the rapid food testing kit/equipment/method along with name and address of importer/ authorized vendor/distributor in India. A standardized format of Authorization Letter required to be submitted by the applicants in case of imported kits is enclosed (Annexure).
3. All applicants are hereby advised to strictly adhere to the enclosed format when submitting their RAFT applications for imported kits. Non-compliance may result in delays or rejection of the application.
4. Further, in case of the overseas manufacturers having an Indian subsidiary, the RAFT Application will be accepted from Indian subsidiary only. In such cases, the RAFT application if received from any other dealer/vendor/distributor shall be rejected. The manufacturers of such kits/equipment/methods shall not use the RAFT approval granted by FSSAI in any other country without prior permission from FSSAI.

(Dr. Satyen Kumar Panda)
Advisor (QA)

To:

- (i) IT Division, FSSAI – for uploading on FSSAI website

***Format for Authorization Letter in case of Rapid Analytical Food Testing
Kits/Equipment/Methods manufactured outside India***

(To be submitted on Original Manufacturer's Letterhead)

To,

Food Safety and Standard Authority of India

This is to certify that _____ (Name of Indian organisation/dealer) having their registered office at _____ (Address of Indian organisation/dealer with contact details) is authorized for seeking approval of _____ (Name of Rapid Food Testing Kit/Equipment/Method) manufactured by _____ (Name of Manufacturer) at _____ (Address of Manufacturing Site) under RAFT scheme of Food Safety and Standards Authority of India (FSSAI).

This authorization is valid till _____ (Date/ Validity period).

Date:

Place:

Name, Designation and Signature of Authorized Signatory
of Original Manufacturer with seal for (Company name)

E-mail ID:

Phone No:

Website: